

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP No.

D.P. Mathur Versus Union of India & others

Date of Order	Orders
14.3.2002	<p>OA 98/2002 with MA 72/2002</p> <p>Mr. P.N. Jatti, Counsel for the applicant.</p> <p>The learned counsel for the applicants states that he does not want to press this OA and MA and wants to withdraw the same. Both these OA and MA are dismissed as withdrawn.</p> <p><i>Chp</i> <i>OP</i></p> <p>(A.P. NAGRATH) MEMBER (A)</p> <p>(O.P. GARG) VICE CHAIRMAN</p> <p><i>14/3/02</i> <i>OP</i></p>